

सन के बावजूद उनको कोई लाभ नहीं मिल पा रहा है। अतः कृषि मंत्री का ध्यान इस ओर आकृष्ट किया जाता है कि इन क्षेत्रों में धान की सरकारी खरीद की व्यवस्था शीघ्रातिशीघ्र कराई जाए।

(III) Demand for an early approval by Central Government to multipurpose Beesalpur Dam Scheme in Tonk Distt. (Rajasthan)

श्री बनवारी लाल बेरवा (टोंक) : टोंक जिला राजस्थान का बहुत अधिक पिछड़ा हुआ जिला है। इसके पिछड़ेपन का एक कारण भौगोलिक स्थिति भी है। टोंक जिले में बनास नदी बह रही है जो 50 मील लम्बे क्षेत्र में बहती है। किन्तु यहां पर कोई बांध आदि न होने के कारण पेयजल तथा सिंचाई के पानी का भारी संकट है। राजस्थान सरकार ने बीसलपुर बांध की एक बहुउद्देश्यीय योजना बना कर केन्द्र सरकार के पास भेजी है। इसके द्वारा न केवल टोंक जिले की पेयजल एवं सिंचाई की कठिनाई दूर होगी अपितु, व्यावर, नसीरावाद, अजमेर, केकड़ी आदि की भी पेयजल समस्या दूर होगी। आज देश को अन्न का जो आयात करना पड़ रहा है वह भी बहुत बड़ी मात्रा में अन्नोत्पादन होने से दूर हो जायेगा तथा विदेशी मुद्रा की बचत होगी। यह योजना केवल प्रदेश के ही हित में नहीं वरन् राष्ट्रहित में है। मैं आभारी होऊंगा यदि केन्द्र सरकार इस योजना को शीघ्र ही स्वीकृति प्रदान कर दे।

(iv) Implementation of principle of parity between prices of raw cotton and finished goods

SHRI UTTAM RATHOD (Hingoli) : Sir, the Agriculture Minister on 18-11-1983 told the House while replying to a Calling Attention regarding raw cotton prices that the principle of parity for fixation of raw cotton prices vis-a-vis finished product has been accepted by the Government. Cotton is the only cash crop in many States in our country. There is a discontent among the cotton growers regarding the fixation of raw cotton prices by the APC and Government

of India. It is, therefore, requested that the principle of parity should be reflected while fixing the prices of raw cotton at least from the next season i.e. 1984.

(v) 'Son-Et-Lumiere' at Konark Temple for promotion of Tourism

SHRI BRAJAMOHAN MOHANTY (Puri) : Sir, at present, the Konark Temple is lighted from four corners. State Government have proposed to the Archaeological Survey of India for according permission to have Son-Et-Lumiere at Konark. Permission is being refused primarily on the ground that it was a temple. In a clarification to the Archaeological Survey of India, State Government have maintained that King Narasingh Dev had built this temple not only for the Sun God, but also as a memorial heralding his victory from North to South. Konark is not a living temple any more. In fact, installation of sound and light, will have a binding effect on the visitors to stay at Konark, which will increase its acceptability. It may be relevant to mention that sound and light, has been installed in Red Fort. Such a system has also been allowed in certain other places in the country. It would, therefore, be in the larger interest of conservation of the temple, in increasing its acceptability and in the promotion of tourism, if formal permission is accorded for installation of Son-Et-Lumiere.

It is time that a complete documentation of sculptures in Konark temple is taken up.

(vi) Upgradation of Khanpur Ahir Flag Railway Station to a full-fledged Railway Station

SHRI RAM SINGH YADAV (Alwar) : Sir, there is a Khanpur Ahir Railway Flag Station between Rewari and Alwar railway stations on Delhi-Ahmedabad Metre gauge railway line. At present, only Up and Down Shuttle trains from Bandikin to Rewari and Rewari to Bandikin have stoppages at that station. Passengers from this Flag Station can have a train in the morning and after that, only one train in the evening and that too, after 6 PM.